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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 809/252/HDB/2018
NAME OF THE COMPANY	Sai Metal Doors Pvt Ltd
NAME OF THE PETITIONER(S)	Nagamalleswara Rao Bandireddy & another
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy	Advocate	vrsr@nagapassrocks.com 9542239039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Sejan Kumar Reddy	Advocate	9160001435	P. Sejan Kumar Reddy

ORDER

Matter is listed today for admission. Counsel for applicant Company is present. He is directed to serve notice on RoC (H) and file proof of service.

Meanwhile Company to file latest balance sheet as on 31.03.2017.

List the matter on 10.08.2018.


Member (J)

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